(ग) यदि हां, तो इस फैक्ट्री को पुन: खोलने के लिए स्टेट बैंक आफ इंडिया राज्य सरकार केन्द्रीय सरकार तथा भारतीय जीवन बीमा निगम द्वारा कितनी वित्तीय सहायता दी गई;

(घ) क्या यह भी सच है कि उस समय इस फैक्ट्री को, उस के तुलनपत्र के अनुसार 9 करोड़ रूपये का घाटा हुआ था जबकि इसके पुन: खुलने के बाद केवल एक वर्ष में इस फैक्ट्री को डेढ़ करोड़ रूपये तक का घाटा होता था, और

(ङ) यदि हां, तो इसके क्या कारण हैं, और उसका पूरा ब्यौरा क्या है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना : (क) जी, हां। कम्पनी को 1971-72 से हानियां उठानी पड़ी हैं।

(ख) कम्पनी ने जानकारी दी है कि कारखाने के कर्मचारियों ने हड़ताल नहीं की थी। कारखाने को वित्तीय कमी सहित अनेक कारणों से बन्द कर दिया गया था।

(ग) 30-6-1980 को संघ सरकार/राज्य सरकार बैंकों और वित्तीय संस्थानों को जयपुर उद्योग लि० की कुल देयतायें 24.92 करोड़ रूपये थी।

(घ) और (ङ) वर्ष 1975-76 के अन्त तक जयपुर उद्योग लि० की कुल संचित हानि 1,229.72 लाख रूपये थी। कम्पनी को वर्ष 1976-77 के दौरान 200 लाख रूपये से अधिक हानि हुई। इस हानि के उत्तरदायी कारण आवश्यक रखरखाव की कमी तथा नकद राशि की प्रतिकूल स्थिति थी।

Modernisation of Police Force

9246. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 37 on the 18th February, 1981 regarding modernisation of police force and state;

(a) whether the views of the State Governments with regard to their needs have since been ascertained; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). All the State Governments have been requested to send to the Ministry of Home Affairs perspective plans of action for the ten years period 1980—90 under the Scheme for Modernisation of State Police Forces. The same has so far been received from Kerala, Manipur, Sikkim and Uttar Pradesh. The requirements of funds are of the order of Rs. 1713.00 lakhs for Kerala, Rs. 272.34 lakhs for Sikkim, Rs. 368.56 for Manipur and Rs. 2729.20 lakhs for Uttar Pradesh for modernising their State Police Forces. Perspective plans are awaited from other States.

Meeting of Eastern Zonal Council

9247. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Eastern Zonal Council met recently;

(b) if so, the main recommendations or decision reached at this meeting;

(c) whether the Council discussed and decided about special measures to maintain law and order problem and also to give a positive boost to the economic upliftment of the Eastern States; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS